

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CRIMINAL MISCELLANEOUS No.422 of 2026**

Arising Out of PS. Case No.-73 Year-2025 Thana- BOCHAHAN District- Muzaffarpur

---

---

Rahul Kumar & Ors.

... .. Petitioner/s

Versus

The State of Bihar & Anr.

... .. Opposite Party/s

---

---

**Appearance :**

For the Petitioner/s : Ms. Nitu Kumari, Advocate

For the Opposite Party/s : Mr. Bhanu Pratap Singh, APP

---

---

**CORAM: HONOURABLE MR. JUSTICE SOURENDRA PANDEY  
ORAL ORDER**

2      12-01-2026                      Heard learned counsel for the petitioners and  
learned A.P.P. for the State.

2. Call for a legible copy of case diary along with  
injury report of all the injured persons in connection with  
Bochaha P.S. Case No. 73 of 2025 (G.R. No. 1358 of 2025)  
from the court of learned A.C.J.M. 9<sup>th</sup> (East) Muzaffarpur.

3. List this case on 03.02.2026, or on the receipt of the  
same, whichever is earlier.

**(Sourendra Pandey, J)**

aditya/-

<b>U</b>			
----------	--	--	--

